BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

Original Application No. 102/2025/EZ

RAM PRAKASH GUPTA

...Applicant

-Versus-

STATE OF JHARKHAND & ORS.

...Respondents

INDEX

Sl. No.	Particulars	Page No.
1.	Report in the form of Affidavit filed by District Magistarte, East Singhbhum	1 - 3
2.	Verification	4
3.	ANNEXURE - A	5 - 7

AISHWARYA RAJYASHREE
Advocate
Bar Association Room No. 5,
High Court, Calcutta
Chamber: 8/1, K.S. Roy Road,
Kolkata: 700001.
(M)9874995669
Email: advaish.hc@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

Original Application No. 102/2025/EZ

RAM PRAKASH GUPTA

...Applicant

-Versus-

STATE OF JHARKHAND & ORS.

...Respondents

COUNTER AFFIDAVIT FILED BY OF DISTRICT MAGISTRATE, EAST SINGHBHUM, JHARKHAND, (i.e. RESPONDENT NO. 2 HEREIN).

I, Karn Satyarthi, son of Prafulla Kumar Sharma aged about 34 years, by Religion - Hindu, by Occupation - Service under Government of Jharkhand in the office of District Magistrate, East Singhbhum, Jharkhand, having its office at Subarnarekha Link Road, Sakchi, Jamshedpur East Singhbhum, Jharkhand, do hereby solemnly affirm and state as follows:

1. That, I am the Deputy Commissioner, East Singhbhum, Jharkhand, and that I am aware of the facts and records in the instant case and have gone through the allegations and contentions in the Original Application as such I am competent to make and affirm the instant Affidavit.

2. That, I am a law-abiding Citizen of India and very much respect the Constitution and Judicial System of India.

PRAMOD KR. BHAGAT NOTARY REGD.NO. 2842(J) JAMSHEDPUR INDIA EAST SINGHBHUM GOVT. OF JHARKHAND

3. That in pursuance and in compliance to the order dated 03.07.2025 of the Hon'ble Tribunal in the instant Original Application this Report in the form of Affidavit is being filed by District Magistrate, East Singhbhum, Jharkhand, Respondent No. 2 herein.

4. That this affidavit is being filed for bringing necessary facts and statements on record for just and proper adjudication of this case.

5. That in compliance to the said order dated 03.07.2025 passed by the Hon'ble Tribunal, the inspecting committee comprising of the following members visited and inspected the site on 24.08.2025:

   i. Shri Santosh Kumar Garg, Director, NEP, East Singhbhum, Jamshedpur, Jharkhand representative of District Magistrate, East Singhbhum, Jharkhand,

   ii. Shri Ashok Kumar Yadav, Officer on Special Duty, Jharkhand State Pollution Control Board, Ranchi, Jharkhand,

6. That the said inspection committee members carried out the inspection of the site and on basis of the said site inspection, the committee came up to the following observations/Recommendations:

   "...

   i) Actual position of the encroached land of Nala may be measured after rainy season, accordingly it require some more time to submit the factual report.

   ii) Sewage treatment plants are essential to treat the sewage genearting from the mohalla situated on the embankment of both sides of the Nalla before entering into it.

PRAMOD KR. BHAGAT NOTARY REGD.NO. 2842(J) JAMSHEDPUR INDIA EAST SINGHBHUM GOVT. OF JHARKHAND

However, treated sewage from TATA Motors Colony is discharging into the same Nala.

"

A photocopy of the said Inspection Report dated 24.08.2025 is annexed herewith and marked as Annexure - A.

7. That, this Affidavit is filed bonafide and in the interest of justice. It is therefore prayed that Your Lordships, may kindly be pleased to accept the same.

8. That the answering respondent seeks leave to file any further affidavits, if required, as per direction of the Hon'ble Tribunal.

9. I state that the statements contained in paragraphs Nos. 1 to 4 are true to my knowledge, the statements contained in paragraph Nos. 5 to 6 are true to my information derived from the official records of the case, which I verily believe to be true and the rest is/are my respectful submissions before this Hon'ble Tribunal.

PRAMOD KR. BHAGAT
NOTARY
REGD.NO. 2842(J)
JAMSHEDPUR
INDIA
EAST SINGHBHUM
GOVT. OF JHARKHAND

VERIFICATION

I, Karn Satyarthi, son of Prafulla Kumar Sharma, aged about 34 years, by Religion - ____________, by Occupation - Service under Government of Jharkhand in the office of District Magistrate, East Singhbhum, Jharkhand, having its office at Subarnarekha Link Road, Sakchi, Jamshedpur, East Singhbhum, Jharkhand, has filed this instant Affidavit on this the day of November, 2025.

Date:

Place:

10/11/25

Deponent

Deputy Commissioner
East Singhbhum, Jamshedpur

Identified by me:

B N Singh

Advocate

10/11/25

PRAMOD KUMAR BHAGAT
NOTARY PUBLIC
East Singhbhum, Reg. No.2842 (J)
Govt. of Jharkhand, JSR.(INDIA)

PRAMOD KR. BHAGAT
NOTARY
REGD. NO. 2842(J)
JAMSHEDPUR
INDIA
EAST SINGHBHUM
GOVT. OF JHARKHAND

Signed / Put L.T.I.
in my Presence

Advocate

Date 10/11/25

जिला दण्डाधिकारी–सह–उपायुक्त का कार्यालय, पूर्वी सिंहभूम।
(जिला ग्रामीण विकास शाखा)

जाँच प्रतिवेदन

उपायुक्त, पूर्वी सिंहभूम के पत्रांक–3396 (B)/ विधि दिनांक–13.09.2025 द्वारा पूर्वी सिंहभूम जिले के जमशेदपुर प्रखण्ड अंतर्गत सरकारी स्वामित्व वाले प्राकृतिक नाला सुंदरनगर क्षेत्र में अवस्थित एक बड़े तालाब से प्रारम्भ होने वाला नाला जो जमशेदपुर अक्षेस एवं जमशेदपुर प्रखण्ड क्षेत्र के अनेको मुहल्लो से होकर बिरसानरगर क्षेत्र होते हुए सुवर्णरेखा नदी में विलय होता है : का जाँच प्रतिवेदन तीन दिनो में समर्पित करने का निदेश प्राप्त है। पूर्व में दिनांक–24.08. 2025 को संयुक्त रूप से किये गये जाँच प्रतिवदेन को अंतरिम रूप से दिया जा चुका है।

वर्तमान स्थिति में कोई विशेष बदलाव नही हुआ है, नाले के आस–पास बसावट क्षेत्र के लगभग 30 मुहल्ले आते है, जिनसे छोटे–छोटे नाले का गंदा पानी विभिन्न स्रोत्रो से आता है, जैसे घरो का गंदा पानी, सिवेज और मिट्‌टी /कचड़ा जो बारिश से बहकर नालो में मिल जाता है, जिसके कारण यह नाला अत्याधिक प्रदूषित हो गया है।

जाँच के क्रम में ऐसा प्रतीत हुआ कि नाले का सीमांकन नही किये जाने के कारण कई मकानो द्वारा नाले पर अतिक्रमण कर लिया गया है। अतः नाले का बहाव क्षेत्रफल अत्यंत संकरा हो गया है।

नाले में भारी गंदगी युक्त घरेलु नालियों के मिलने के कारण नाला काफी दुर्गधित, प्रदूषित एवं पर्यावरणीय क्षति को स्पष्ट परिलक्षित कर रहा है।

सम्पूर्ण मामले को दृष्टिपथ मे रखते हुए मंतव्य यह है कि नाले के क्षेत्र के बहाव को अवरूद्ध करने वाले किसी भी कारक यथा बहाव मार्ग में जमाव, तटो का अतिक्रमण रोकने एवं अतिक्रमण मुक्त कराना आवश्यक है साथ हीं नाले में घरेलू अपशिष्ट प्रबंधन हेतु सिवेज ट्रिटमेंट प्लांट अधिष्ठापन नगरपालिका/स्थानीय निकाय द्वारा किया जाना अत्यावश्यक है।

26/9/2025
अशोक कुमार यादव,
विशेष कार्य अधिकारी,
झारखण्ड राज्य प्रदूषण नियंत्रण
बोर्ड राँची।

26/09
संतोष कुमार गर्ग,
राष्ट्रीय नियोजन कार्यक्रम,
पूर्वी सिंहभूम, जमशेदपुर।

PRAMOD KR. BHAGAT NOTARY REGD.NO. 2842(J) JAMSHEDPUR INDIA EAST SINGHBHUM GOVT. OF JHARKHAND

ATTESTED
P. K. Bhagat
Notary Public
Regn. No.2842 (J)
JSR. East Singhbhum

Site inspection report of Nala generating from Sundarnagar, Jamshedpur to River Subarnarekha flowing through Birsanagar, Jamshedpur in the light of the allegations made in the O.A. No. 102/2025/EZ dated 03.07.2025.

The site of the Nala was physically inspected on 24/08/2025 by

i) Sri Santosh Kumar garg, Director, NEP, distt- East Singhbhum, Jamshedpur and

(ii) Sri Ashok Kumar Yadav, Officer on Special Duty, Jharkhand State Pollution Control Board, Ranchi.

Following are the findings of the inspection:-

The main contents of the allegations are as follows :-

i) Nala originates from khata No. 33, Plot No. 1182, ward no. 14 of Sundarnagar and flows ~~following~~ through Birsanagar including 30 Nos. of Muhallas and goes into River Subarnarekha without any treatment, which pollutes the river and surrounding areas.

ii) It is alleged that about 25 Nos. of individuals wearing uniformed marked "SRT", unlawfully entered the Nala region, felled mature frees and encroached the public land.

In the light of the allegations made the Nala was inspected and no mature trees were found, fallen in the Nala region. Further it is to submit that it is rainy season, so, Nala was found filled with rain water as well as sewage.

Recommendations:-

i) Actual position of the encroached land of Nala may be measured after rainy season, accordingly it requires some more time to submit the factual report.

ii) Sewage treatment plants are essential to treat the sewage generating from the mohalla situated on the embankment of both sides of the Nalla before entering into it.

However treated sewage from TATA Motors Colony is discharging into the same Nala.

Ashok Kumar Yadav 24.8.2025

Ashok Kumar Yadav
(OSD, JSPCB)

Sri Santosh Kumar garg,
Director, NEP,
East Singhbhum, Jamshedpur

PRAMOD KR. BHAGAT NOTARY REGD.NO. 2842(J) JAMSHEDPUR INDIA EAST SINGHBHUM GOVT. OF JHARKHAND

ATTESTED
10/11/25
P. K. Bhagat
Notary Public
Regn. No.2842 (J)
JSR. East Singhbhum

जिला दण्डाधिकारी–सह–उपायुक्त का कार्यालय, पूर्वी सिंहभूम, जमशेदपुर।

(जिला ग्रामीण विकास शाखा)

पत्रांक–2015 / जि0ग्रा0 दिनांक–28/08/25

प्रेषक,

निदेशक,
राष्ट्रीय नियोजन कार्यक्रम,
पूर्वी सिंहभूम, जमशेदपुर।

सेवा में,

प्रभारी पदाधिकारी,
जिला विधि शाखा,
पूर्वी सिंहभूम, जमशेदपुर।

विषय– NGT से संबंधित O.A.No.-102/2025/EZ के जाँच के संबंध में।

प्रसंग– उपायुक्त महोदय का ज्ञापांक 503(A) दिनांक 11.08.2025

महाशय,

उपर्युक्त प्रासंगिक विषयक के संदर्भ में अधोहस्ताक्षरी एवं श्री अशोक कुमार यादव, विशेष कार्य पदाधिकारी, झारखण्ड राज्य प्रदूषण बोर्ड द्वारा NGT द्वारा पारित आदेश के आलोक में सरकारी स्वामित्व वाले प्राकृतिक नाला, जो सुंदरनगर से उत्पन्न होता है एवं बिरसा नगर से गुजरते हुए स्वर्णरेखा नदी में मिलता है, में अवैध अतिक्रमण और पर्यावरणीय क्षरण से संबंधित संयुक्त जाँच दिनांक 24.08.2025 को की गई।

सुंदरनगर से बिरसानगर होकर स्वर्णरेखा में मिलने वाली प्राकृतिक नाला के दोनों किनारों पर बसे मुहल्ले के निवासियों द्वारा किये गये अतिक्रमण के संदर्भ में विस्तृत प्रतिवेदन अंचलाधिकारी, जमशेदपुर एवं विशेष पदाधिकारी, जमशेदपुर अधिसूचित क्षेत्र समिति से प्राप्त कर ही तथ्यगत प्रतिवेदन तैयार किया जाना उचित है।

अतः प्रथम दृष्टया किये गये जाँच अंतरिम प्रतिवेदन इस पत्र के साथ संलग्न कर आवश्यक कार्रवाई हेतु भेजा जा रहा है।

विश्वासभाजन,

निदेशक,
राष्ट्रीय नियोजन कार्यक्रम,
पूर्वी सिंहभूम, जमशेदपुर।

जिला दण्डाधिकारी–सह–उपायुक्त का कार्यालय, पूर्वी सिंहभूम, जमशेदपुर।

(जिला ग्रामीण विकास शाखा)

पत्रांक–2320 /जि0ग्रा0 दिनांक– 24/10/25

प्रेषक,

निदेशक,
राष्ट्रीय नियोजन कार्यक्रम,
पूर्वी सिंहभूम, जमशेदपुर।

सेवा में,

प्रभारी पदाधिकारी,
जिला विधि शाखा,
पूर्वी सिंहभूम, जमशेदपुर।

विषय– NGT से संबधित O.A No.- 102/2025/EZ के जॉच के संबध में ।

प्रसंग– उपायुक्त महोदय का पत्रांक– 3396 (B) / दिनांक– 13.09.2025, पत्रांक 654(A) दिनांक–17.10.2025 एवं कार्यालय पत्रांक –2219 दिनांक–26.09.2025

महाशय,

उपर्युक्त विषयक सूचित करना है कि अधोहस्ताक्षरी एवं श्री अशोक कुमार यादव, विशेष कार्य पदाधिकारी, झारखण्ड राज्य प्रदूषण नियंत्रण बोर्ड द्वारा NGT, Eastern zone, Kolkata द्वारा पारित आदेश के आलोक में सरकारी स्वामित्व वाले प्राकृतिक नाला, जो सुंदरनगर से उत्पन्न होता है एवं बिरसानगर से गुजरते हुए स्वर्णरेखा नदी में मिलता है, में अवैध अतिक्रमण और पर्यावरणीय क्षरण से संबधित संयुक्त रूप से किया गया। अंतिम जाँच प्रतिवेदन पूर्व में कार्यालय पत्रांक –2219 दिनांक– 26.09.2025 के द्वारा भेजा जा चुका है। सुलभ प्रसंग हेतु छाया प्रति पुनः संलग्न कर भेजा जाता है।

विश्वासभाजन,

अनुलग्नक–यथोक्त।

निदेशक,
राष्ट्रीय नियोजन कार्यक्रम,
पूर्वी सिंहभूम, जमशेदपुर।